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Title : Motion to consider National Highways Authority of India (Amendment) Bill, 2011.

MADAM SPEAKER: Now Item No. 16, Dr. C.P.Joshi

...(Interruptions)

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI): I beg to move:

"That the Bill further to amend the National Highways Authority of India Act, 1988 be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the National Highways Authority of India Act, 1988 be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

*The motion was adopted.
Clause 2 was added to the Bill.*

...(Interruptions)

Clause 1 Short title

Amendment made:

Page 1, line 3,

for "2011"

substitute "2012" (2)

...(Interruptions)

MADAM SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

*The motion was adopted.
Clause 1, as amended, was added to the Bill.*

...(Interruptions)

Enacting Formula

Amendment made:

Page 1, line 1,

for "Sixty-second"

substitute "Sixty-third" (1)

(Dr. C.P. Joshi)

MADAM SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

*The motion was adopted.
The Enacting Formula, as amended, was added to the Bill.*

The Long Title was added to the Bill.

...(Interruptions)

DR. C.P. JOSHI: I beg to move:

"That the Bill, as amended, be passed."

MADAM SPEAKER: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

...(Interruptions)

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 4th September, 2012 at 11 a.m.

12.26 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, September 4, 2012 / Bhadra 13, 1934 (Saka).

* Moved with the recommendation of the President.

[\[r1\]](#)Fd. By c1

[\[m2\]](#)Fd. By e1

Fld by G [\[S3\]](#)